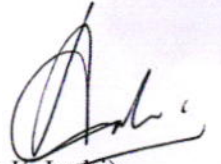


OFFICE ORDER No.13/2016

In modification of this Department's Order No.20/2015 dated 18.03.2015, the competent authority in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act 2005, designates the following officers of this Department as Appellate Authority, Central Public Information Officers (CPIO) and Central Assistant Public Information Officers (CAPIO) in respect of Branch Secretariats Bengaluru:-

S. No	Name of the Office	Appellate Authority	CPIO	CAPIO
1.	Branch Secretariat, Bengaluru	Sh. R. Ganesh Voltair, DLA/ Incharge	Sh. Jaspal Singh Dhanju, Assistant Legal Adviser	Sh. Jay Prakash U, Section Officer



(A.K.Joshi)

Deputy Secretary to the Govt. of India

To:-

1. Officers Concerned.
2. Incharge, Branch Secretariat, Bengaluru.
3. PS to Hon'ble MLJ/ PPS to LS/ PPS to Additional Secretaries/ JS&LAs.
4. Central Agency Section/ Litigation (HC)/ Litigation(LC)/ CAT Cell
5. Admn.II/III/IV Section, Judicial/ Implementation/ Notary Cell & Advice 'A'/ 'B'/ 'C' Section.
6. NIC Cell(Ms. Reema, S.S.A.) with the request to upload the above order on the website of this Department
7. Office Order folder.

② website updation (draft of Tel. no.) → from Secy. (office)